

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00508/2020  
AND  
MISCELLANEOUS APPLICATION NO.170/00406/2020**

**DATED THIS THE 23<sup>rd</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

1. Chukka Venkata Ramana Reddy  
Inspector of Central Tax and Customs  
Aged 48 yrs, S/o Ch.Kunchayya  
Qtr.No.73, Central Excise & Income Tax Qtrs  
Jayamahal 2<sup>nd</sup> Main Road  
Bengaluru-560 046.

2. Sababrata Chatterjee  
Inspector of Central Tax and Customs  
S/o Late Sri Ketso Chatterjee  
Aged 53 yrs, No.706, Block-J8, PWC Apartment  
Marasandra, Yelahanka  
Doddaballapur Road  
Bengaluru-561 203.

3. Anil Kumar Gupta  
Inspector of Central Tax and Customs  
S/o Dip Narayan Sahu  
Aged 42 years, No.203, Nava Sannidhi Apartment  
3<sup>rd</sup> Main Road, Vinayaka Layout  
Horamavu, Bengaluru-560 043.

4. Rajeev Kumar Pandey  
Inspector of Central Tax and Customs

S/o Kashi Prasad Pandey  
Qtr No.90, SHIG-D-06  
5<sup>th</sup> Phase, Yelahanka New Town  
Yelanhanka, Bengaluru-560 064.

5. Naorem Subhash Chandra Singh  
Inspector of Central Tax and Customs  
S/o Naorem Shangai Singh  
Aged 41 yrs, SHIG-B9, Central Excise Qtrs  
5<sup>th</sup> Phase, Yelahanka New Town  
Yelanhanka, Bengaluru-560 064.

6. Balkeshwar Prasad  
Inspector of Central Tax and Customs  
S/o Jeetan Lal  
Aged 42 yrs, Qtr.BI, 91M SHIG-D-06  
5<sup>th</sup> Phase, Yelahanka New Town  
Yelanhanka, Bengaluru-560 064.

7. Balamurali Krishna N  
Inspector of Central Tax and Customs  
S/o N.Anjaiah  
Aged 38 yrs, House No.11  
Yerrithatha Colony, Gandhinagar  
Ballary-583103.

8. Gulla Athma Reddy  
Inspector of Central Tax and Customs  
Aged 52 yrs, S/o Late G.Rama Chandra Reddy  
Qtr No.06, Central Excise & Income Tax Qtrs  
Jayamahal 2<sup>nd</sup> Main Road  
Bengaluru-560 046.

....Applicants

(By Advocate Shri Gururaj B Purohit - through video conference)

Vs.

1. The Union of India  
Represented by the Secretary to GOI  
Ministry of Finance  
Department of Revenue  
North Block  
New Delhi. (R1)

2. The Central Board of Indirect Taxes & Customs  
North Block, Central Secretariat  
New Delhi-110 001.  
Represented its Chairman. (R2)

3. The Principal Chief Commissioner of Central Tax  
Bangaluru Zone, PB No.5400, CR Building  
Queens Road, Bengaluru-560 001. (R3) .....Respondents

**ORDER (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicants wishes to withdraw the Original Application with liberty to file fresh one with better particulars.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

3. Since the OA itself is dismissed as withdrawn, therefore, nothing survives in the Miscellaneous Application No.406/2020 and the same is, accordingly, disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**